

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1482 of 2019

IN THE MATTER OF:

The Liquidator, Concast Steel & Power Ltd.

(In Liquidation)

...Appellant

Versus

MSTC Ltd.

...Respondent

Present:

For Appellant: Mr. Ekta Bhasin, Advocate

For Respondent: Mr. Abhijeet Sinha, Advocate for R-1 and

Ms. Pallavi Pratap, Advocate

With

Company Appeal (AT) (Insolvency) No. 02 of 2020

IN THE MATTER OF:

Volkswagen Finance Pvt. Ltd.

...Appellant

Versus

Shree Bala Printopack Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Sanjeev Sagar and Ms. Nazia Parveen, Advocates

For Respondent: Mohd Nazim Khan, Advocate

O R D E R

(Virtual Mode)

20.07.2020

As last chance for filing of 'Rejoinder', at request of the Learned counsel for the Appellant, the matter is adjourned to **18th August, 2020.**

In the meanwhile, it is open to the Respondents to file 'Reply Affidavit' by 04.08.2020. Thereafter, it is open to the Appellant to file Rejoinder within four days thereafter.

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

Basant B./nn